F.No. REG/SP-M&MP/FSSAI-2018 Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006) (Regulatory Compliance Division)

FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the June, 2018

Subject: Extension of timeline for compliance of labelling provisions for the products "Frozen Dessert or Confection" under FSS (Food Products Standards and Food Additives) Thirteenth Amendment Regulations, 2017.

The Food Safety and Standards (Food Products Standards and Food Additives) Thirteenth Amendment Regulations, 2017 specifying revised standards for milk and milk products were notified in the Gazette of India vide F.No. A-1 (1)/Standards/MMP/2012, dated 12th October, 2017. Transition time upto 1st July, 2018 was given to the Food Business Operators to comply with the revised standards.

- A section of stakeholders has raised concerns regarding the labelling 2. requirements for Frozen Desserts or Confections with added Vegetable Oil/ Fat and/or Vegetable Protein, and the nomenclature of these products vis-à-vis "Ice-Cream" under these regulations.
- FSSAI is reviewing this issue, and pending a final outcome of such review, it 3. has been decided that the timeline for compliance of clause 6 (c) of sub-regulation 2.1.15 related to "Frozen Desserts or Confections with Added Vegetable Oil/ Fat or Vegetable Protein, or both" is extended for a further period of six months i.e. up to 1st January, 2019 or till further order, whichever is earlier. However, the Food Business Operators are required to comply with all other standards/labeling provisions specified for the said products under these regulations.
- This issues with the approval of the Competent Authority in exercise of the power vested under Section 16(5) of the Food Safety and Standards Act, 2006.

(Garima Singh)

Director (RCD)

To

- 1. All Food Safety Commissioners,
- 2. All Authorized Officers, FSSAI,
- 3. All Designated Officers, FSSAI.

Copy for information to

- 1. PPS to Chairperson, FSSAI,
- 2. PS to CEO, FSSAI,
- 3. All Directors, FSSAI.